

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

APPEAL/4(CH)2021

IN THE MATTER OF

BSR Hospitality Private Limited

...

Appellant

Versus

ROC, NCT of Delhi & Haryana,

...

Respondent

Under Section: 252 (1) CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

Sd/-

Court Officer